

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 20.01.2020**

**In the court of the Registrar**

**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 247 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Connect Residuary Pvt. Ltd. Vs. Krishna Chamadia & Ors.	Rohan Narula
<b>2.</b>	I.A. No. 248 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Connect Residuary Pvt. Ltd. Vs. Krishna Chamadia & Ors.	T.N. Durga

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**By Order**

**-sd/-**

**Assistant Registrar**